



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in the J&K Legal (Gazetted) Service.

Government Order No: **1017** -LD(Estt) of 2019.
Dated : 05 - 03 - 2019.

Subject to confirmation of the Government, sanction is accorded to the officiating promotion of Dr. Gh. Mohi-ud-Din Ganie, Additional Secretary as Special Secretary in his own pay and grade with charge allowance as admissible under rules. Consequent upon his officiating promotion, Dr. Gh. Mohi-ud-Din Ganie, Special Secretary is posted as Secretary in the State Accountability Commission against available post, however, the officer shall assume the charge of Secretary in the State Accountability Commission on 01-04-2019 after retirement on superannuation of Mr. Dilshad Ahmad Baba on 31-03-2019. The order shall be subject to the following conditions:-

- i. The seniority of the officer shall be fixed in accordance with the dates he is confirmed against available post by the PSC/DPC.
- ii. The promotion shall be effective from the date of joining on the place of posting.
- iii. The said promotion shall be subject to outcome of any writ petition, if any, pending before any competent court of law.

By order of the Government of Jammu and Kashmir.

Sd/-

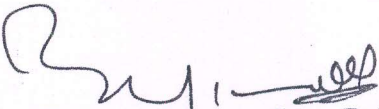
(Achal Sethi)
Secretary to Government.


No: - LD (Estt) 2018/95.
Copy to the:-

Dated:- 05 -03- 2019.

1. Commissioner/Secretary to Government, General Administration Department.

2. Secretary, State Human Rights Commission, Srinagar.
3. Secretary, J&K State Accountability Commission, Jammu
4. Secretary, J&K Public Service Commission, Jammu.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to the Hon'ble Advisor (SK) for information of the Hon'ble Advisor.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Website of the Department of Law, Justice and Parliamentary Affairs.
9. Government order file.
10. File concerned.


(Riyaz Ahmed) 05.03.2019
Deputy Legal Remembrancer.


05-03-2019